

F.No. XIV/2/2003/Conf/CESTAT/ Admn
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM,
NEW DELHI-110066

Dated : 04.01.2022

C I R C U L A R

Pursuant to Ministry of Personnel, Public Grievances & Pension Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 January 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted) are requested to furnish the immovable property return for the year 2021 as on 01.01.2022 in the enclosed proforma latest by 31.01.2022.

Yours faithfully,



(Harshita Pandey)
Assistant Registrar (Admn)

Encls : As above

Copy to :-

1. SPS/PA to Hon'ble President/Members/Registrar/Dy. Registrars/Assistant Registrars/AO/SPS/Court Masters,- including all Regional Benches, CESTAT
2. Office Copy/Guard file/website.